

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

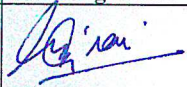
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 56/9/HDB/2020
NAME OF THE COMPANY	Dhruthi Infra Projects Ltd
NAME OF THE PETITIONER(S)	Marks Enterprises
NAME OF THE RESPONDENT(S)	Dhruthi Infra Projects Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ANURAG. B.	Adv.	9000007845	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present. Proof of service of notice sent to the Respondent is not clear. Counsel for the Petitioner is directed to send another notice to the Respondent for appearance and file proof of service. Put up the matter on 21.02.2020.


MEMBER TECHNICAL

AS


MEMBER JUDICIAL